

INDEX
TO
LOK SABHA DEBATES
(FIFTEENTH SERIES)

VOLUME I

FIRST SESSION OF THE FIFTEENTH LOK SABHA

June 1, 2009 to June 9, 2009

Jyaishta-11, 1931 (Saka) to Jyaishta 19, 1931 (Saka)



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LOK SABHA SECRETARIAT
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HOW TO USE THE INDEX

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The name of Institutions, Programmes, Schemes are put under the heading of the name of such Institution, Programmes Scheme.

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Information regarding various States in India and the various foreign countries has been indexed under their respective names.

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Published under rules 379 and 382 of the Rules of Procedure and Conduct of Business
in Lok Sabha (Fourteenth Edition) and printed by the General Manager,
Government of India Press, Minto Road, New Delhi-110 002.

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- Need to expedite the construction of railway bridge on river Kosi in district Supaul, Bihar (MUR 377)**
(Deb. 20, Vol. III, 29-07-2009)
Col. 536
- Need to expedite the construction of railway line between Bhind, Madhya Pradesh and Etawah, Uttar Pradesh (MUR 377)**
(Deb. 14, Vol. III, 21-07-2009)
Col. 570-71
- Need to expedite the construction of Railway Over-bridge No. 86B on Saharanpur-Ambala railway line in Uttar Pradesh (MUR 377)**
(Deb. 9, Vol. II, 14-07-2009)
Col. 581
- Need to expedite the construction of Ramaganjmandi-Bhopal via Jhalawar railway line (MUR 377)**
(Deb. 9, Vol. II, 14-07-2009)
Col. 579
- Need to expedite the construction of road between Mechada to Ranichak on N.H. 41 in Tamluk Parliamentary Constituency, West Bengal (MUR 377)**
(Deb. 8, Vol. II, 13-07-2009)
Col. 477
- Need to expedite the electrification works in Jahanabad, Arwal and Gaya districts of Bihar under Rajiv Gandhi Gramin Vidyutikaran Scheme (MUR 377)**
(Deb. 9, Vol. II, 14-07-2009)
Col. 582
- Need to expedite the gauge conversion of railway line between Delhi and Haridwar (MUR 377)**
(Deb. 4, Vol. II, 07-07-2009)
Col. 598
- Need to expedite the Implementation of various irrigation schemes in Vidarbha region of Maharashtra (MUR 377)**
(Deb. 14, Vol. III, 21-07-2009)
Col. 562
- Need to expedite the inter-linking of Ken and Betwa rivers in Madhya Pradesh (MUR 377)**
(Deb. 16, Vol. III, 23-07-2009)
Col. 311-12
- Need to extend Agricultural Debt Waiver Scheme to all the farmers of Uttarakhand who fulfil eligibility criteria (MUR 377)**
(Deb. 19, Vol. III, 28-07-2009)
Col. 497-98
- Need to extend all service benefits of Postal Department Employees to Gramin Dak Sevaks in the country (MUR 377)**
(Deb. 10, Vol. II, 15-07-2009)
Col. 587-88
- Need to extend education loans on easy interest rates to students of Kerala Pursuing various courses outside the state (MUR 377)**
(Deb. 11, Vol. III, 16-07-2009)
Col. 339
- Need to extend financial assistance to Anna University in Tamil Nadu with a view to promote technical education in the State (MUR 377)**
(Deb. 8, Vol. II, 13-07-2009)
Col. 478

- Need to extend social security benefits and other basic facilities to the workers of Knitting Industry in Tiruppur, Tamil Nadu (MUR 377)**
(Deb. 18, Vol. III, 27-07-2009)
Col. 735
- Need to extend the benefits of agricultural debt waiver scheme to farmers of Himachal Pradesh (MUR 377)**
(Deb. 9, Vol. II, 14-07-2009)
Col. 580
- Need to fill up the vacancies of judges to clear the huge backlog of court cases (MUR 377)**
(Deb. 19, Vol. III, 28-07-2009)
Col. 504
- Need to form a separate Ministry for Fisheries Development (MUR 377)**
(Deb. 6, Vol. II, 09-07-2009)
Col. 306
- Need to formulate a policy for providing adequate compensation to farmers affected by Militant activities in Jammu & Kashmir (MUR 377)**
(Deb. 15, Vol. III, 22-07-2009)
Col. 602
- Need to formulate a scheme for prevention of soil erosion caused by river Chambal (MUR 377)**
(Deb. 10, Vol. II, 15-07-2009)
Col. 584
- Need to formulate an effective strategy to combat the menace of naxalism in the country (MUR 377)**
(Deb. 5, Vol. II, 08-07-2009)
Col. 514
- Need to give adequate compensation to the farmers whose crops have been damaged by elephants in Chamarajanagar district, Karnataka (MUR 377)**
(Deb. 23, Vol. IV, 03-08-2009)
Col. 454-55
- Need to give Andhra Pradesh its due share of water from river Krishna (MUR 377)**
(Deb. 14, Vol. III, 21-07-2009)
Col. 564-65
- Need to give approval for the construction of Mopa Airport in Goa (MUR 377)**
(Deb. 13, Vol. III, 20-07-2009)
Col. 469-70
- Need to give approval to anti-sea erosion project submitted by Government of Karnataka (MUR 377)**
(Deb. 5, Vol. II, 08-07-2009)
Col. 518
- Need to give approval to the development schemes for naxal-hit districts of Jharkhand and devise effective strategy to combat naxalism in the State (MUR 377)**
(Deb. 16, Vol. III, 23-07-2009)
Col. 314
- Need to give approval to the plan of Government of Maharashtra for modernization of police force in the State (MUR 377)**
(Deb. 6, Vol. II, 09-07-2009)
Col. 310
- Need to give Clearance for Setting up Cement plants in Chamba district of Himachal Pradesh (MUR 377)**
(Deb. 6, Vol. II, 09-07-2009)
Col. 308-09
- Need to give due share of water from Sone River to Bihar as per Bansagar Agreement (MUR 377)**
(Deb. 9, Vol. II, 14-07-2009)
Col. 583

- Need to give employment to family members of farmers whose land has been acquired by the Industrial units in Bharuch district, Gujarat (MUR 377)**
(Deb. 4, Vol. II, 07-07-2009)
Col. 594
- Need to give financial assistance to the Government of Tamil Nadu for the farm loans waived by the State Government (MUR 377)**
(Deb. 23, Vol. IV, 03-08-2009)
Col. 459-60
- Need to give proper training to Assistant Railway Drivers appointed in Guntakal Division of South Central Railway (MUR 377)**
(Deb. 8, Vol. II, 13-07-2009)
Col. 471
- Need to give representation to Rajasthan in Bhakra Beas Management Board (MUR 377)**
(Deb. 6, Vol. II, 09-07-2009)
Col. 307-08
- Need to give special economic package for the drought-hit Kaushambi Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 1, Vol. II, 02-07-2009)
Col. 380-81
- Need to honour Dr. Gangubai Hangal with Bharat Ratna Award (MUR 377)**
(Deb. 24, Vol. IV, 04-08-2009)
Col. 578
- Need to implement drinking water projects in Sujangarh and Ratangarh regions of Churu Parliamentary Constituency, Rajasthan (MUR 377)**
(Deb. 16, Vol. III, 23-07-2009)
Col. 313-14
- Need to implement incentive measures and concessions for the welfare of the sugar industry (MUR 377)**
(Deb. 24, Vol. IV, 04-08-2009)
Col. 581-82
- Need to implement railway projects for the better rail connectivity of Faizabad district in Uttar Pradesh (MUR 377)**
(Deb. 13, Vol. III, 20-07-2009)
Col. 465
- Need to implement the recommendations of Percy Mistry Committee on making Mumbai as an International Financial Centre (MUR 377)**
(Deb. 1, Vol. II, 02-07-2009)
Col. 383
- Need to improve the deteriorating law and order Situation in Delhi (MUR 377)**
(Deb. 18, Vol. III, 27-07-2009)
Col. 725-26
- Need to include 'MARATHI' community of Kasargod district, Kerala in the list of Scheduled Tribe (MUR 377)**
(Deb. 5, Vol. II, 08-07-2009)
Col. 520-21
- Need to include all the eligible families in the BPL list in Bihar (MUR 377)**
(Deb. 15, Vol. III, 22-07-2009)
Col. 599
- Need to include Bhojpuri language in the Eighth Schedule to the Constitution (MUR 377)**
(Deb. 13, Vol. III, 20-07-2009)
Col. 467-68
- Need to include Panchganga river in Maharashtra in the National River Action Plan (MUR 377)**
(Deb. 15, Vol. III, 22-07-2009)
Col. 602-03
- Need to include Sea Erosion under the definition of National Disaster/Natural Calamity for providing relief to the affected fishermen community living along coastal areas (MUR 377)**
(Deb. 25, Vol. IV, 06-08-2009)
Col. 330

- Need to include Tamil language as a medium of education under Sarva Shiksha Abhiyan (MUR 377)
(Deb. 13, Vol. III, 20-07-2009)
Col. 471-72
- Need to include the teachings of Mahatma Gandhi in the curriculum of schools and colleges in the country (MUR 377)
(Deb. 6, Vol. II, 09-07-2009)
Col. 305-06
- Need to increase the M.P. quota for admission in Kendriya Vidyalayas (MUR 377)
(Deb. 11, Vol. III, 16-07-2009)
Col. 344-45
- Need to introduce a train between Bhagalpur and Deoghar via Vikramshila in Bihar (MUR 377)
(Deb. 24, Vol. IV, 04-08-2009)
Col. 578-79
- Need to launch National Deafness Control and Rehabilitation Programme for the betterment of persons suffering from deafness (MUR 377)
(Deb. 18, Vol. III, 27-07-2009)
Col. 728-29
- Need to look into the problems being faced by the opium growers and opium industry (MUR 377)
(Deb. 23, Vol. IV, 03-08-2009)
Col. 458
- Need to make functional the glass factory in Chitrakoot district, Banda Parliamentary Constituency, Uttar Pradesh (MUR 377)
(Deb. 24, Vol. IV, 04-08-2009)
Col. 579
- Need to make provision of funds for Disaster Management Agencies and Tasks (MUR 377)
(Deb. 23, Vol. IV, 03-08-2009)
Col. 462
- Need to make the Jogulamba Railway Halt in Alampoor, Andhra Pradesh as a full-fledged railway station (MUR 377)
(Deb. 25, Vol. IV, 06-08-2009)
Col. 325
- Need to open a CGHS dispensary in Indore, Madhya Pradesh (MUR 377)
(Deb. 6, Vol. II, 09-07-2009)
Col. 308
- Need to open a Kendriya Vidyalaya at Bhanjanagar in Ganjam district of Orissa (MUR 377)
(Deb. 18, Vol. III, 27-07-2009)
Col. 736-37
- Need to open a Kendriya Vidyalaya at Hosur in Krishnagiri Parliamentary Constituency, Tamil Nadu (MUR 377)
(Deb. 4, Vol. II, 07-07-2009)
Col. 597
- Need to open a Kendriya Vidyalaya in Aurangabad district, Bihar (MUR 377)
(Deb. 5, Vol. II, 08-07-2009)
Col. 520
- Need to open a Kendriya Vidyalaya in Jalaun Parliamentary Constituency, Uttar Pradesh (MUR 377)
(Deb. 8, Vol. II, 13-07-2009)
Col. 476
- Need to open a Kendriya Vidyalaya in Khurja, district Bulandshahar, Uttar Pradesh (MUR 377)
(Deb. 14, Vol. III, 21-07-2009)
Col. 572

- Need to open a Kendriya Vidyalaya in Nalgonda district, Andhra Pradesh (MUR 377)
(Deb. 23, Vol. IV, 03-08-2009)
Col. 454
- Need to open a Kendriya Vidyalaya in Patan Parliamentary Constituency, Gujarat (MUR 377)
(Deb. 19, Vol. III, 28-07-2009)
Col. 498
- Need to open a Kendriya Vidyalaya in Sambhal Parliamentary Constituency, Uttar Pradesh (MUR 377)
(Deb. 8, Vol. II, 13-07-2009)
Col. 476-77
- Need to open a Kendriya Vidyalaya in Shrawasti district, Uttar Pradesh (MUR 377)
(Deb. 8, Vol. II, 13-07-2009)
Col. 473
- Need to open a Kendriya Vidyalaya in Tirunelveli district, Tamil Nadu and fill up vacant posts in Kendriya Vidyalayas in the country (MUR 377)
(Deb. 24, Vol. IV, 04-08-2009)
Col. 576
- Need to open a Kendriya Vidyalaya, Engineering College, Medical College and ITI in Lohardaga Parliamentary Constituency, Jharkhand (MUR 377)
(Deb. 25, Vol. IV, 06-08-2009)
Col. 326-27
- Need to open a Railway Reservation Counter in Kandi in Murshidabad district of West Bengal (MUR 377)
(Deb. 5, Vol. II, 08-07-2009)
Col. 514-15
- Need to open an Indian Institute of Management in Kashipur, district Udham Singh Nagar, Uttarakhand, declare Kumaon Engineering College Dwarahat as National Institute of Technology and accord the status of Central University to Kumaon University (MUR 377)
(Deb. 4, Vol. II, 07-07-2009)
Col. 589-90
- Need to open an LPG Agency at annaparthi, district Nalgonda, Andhra Pradesh (MUR 377)
(Deb. 15, Vol. III, 22-07-2009)
Col. 595
- Need to open Indian Institute of Information Technology and Indian Institute of Management in Himachal Pradesh (MUR 377)
(Deb. 25, Vol. IV, 06-08-2009)
Col. 327-28
- Need to overcome the shortage of power in the country (MUR 377)
(Deb. 20, Vol. III, 29-07-2009)
Col. 530
- Need to procure stocks of imported pulses lying at Kolkata Port (MUR 377)
(Deb. 25, Vol. IV, 06-08-2009)
Col. 323
- Need to promote mango based industry in Krishnagiri district of Tamil Nadu (MUR 377)
(Deb. 9, Vol. II, 14-07-2009)
Col. 582
- Need to protect and maintain the picnic spot around Manimuthar dam in Tirunelveli district, Tamil Nadu (MUR 377)
(Deb. 8, Vol. II, 13-07-2009)
Col. 471-72
- Need to provide a special relief package for development of Kandhamal district of Orissa (MUR 377)
(Deb. 6, Vol. II, 09-07-2009)
Col. 310

- Need to provide adequate and timely supply of LPG refill cylinders in Kerala (MUR 377)
(Deb. 15, Vol. III, 22-07-2009)
Col. 597-98
- Need to provide adequate financial assistance for all-round development of Jhargram Parliamentary Constituency in West Bengal (MUR 377)
(Deb. 19, Vol. III, 28-07-2009)
Col. 504
- Need to provide adequate funds for the gauge conversion work between Dindigul and Pollachi in Tamil Nadu (MUR 377)
(Deb. 24, Vol. IV, 04-08-2009)
Col. 572
- Need to provide adequate funds under National Rural Employment Guarantee Scheme and other employment schemes in Gaya Parliamentary Constituency, Bihar (MUR 377)
(Deb. 8, Vol. II, 13-07-2009)
Col. 474
- Need to provide adequate power supply to Rudauli Nagar in Faizabad Parliamentary Constituency, Uttar Pradesh (MUR 377)
(Deb. 9, Vol. II, 14-07-2009)
Col. 576-77
- Need to provide adequate supply of power to Korba Parliamentary Constituency of Chhattisgarh (MUR 377)
(Deb. 19, Vol. III, 28-07-2009)
Col. 499
- Need to provide air connectivity to Muzaffarpur in Bihar with other parts of the country (MUR 377)
(Deb. 18, Vol. III, 27-07-2009)
Col. 734
- Need to provide all the necessary basic facilities at the ESI Hospital, Mulakudal, district Tirunelveli, Tamil Nadu (MUR 377)
(Deb. 15, Vol. III, 22-07-2009)
Col. 597
- Need to provide better rail facilities in eastern Uttar Pradesh to Boost tourism (MUR 377)
(Deb. 6, Vol. II, 09-07-2009)
Col. 305
- Need to provide drinking water and sanitation facilities in Churu Parliamentary Constituency, Rajasthan under Urban Infrastructure Development Scheme for Small and Medium Towns (MUR 377)
(Deb. 23, Vol. IV, 03-08-2009)
Col. 456-57
- Need to provide drinking water in Sheikhpura district of Bihar (MUR 377)
(Deb. 16, Vol. III, 23-07-2009)
Col. 312-13
- Need to provide employment to the wards of SSB trained volunteers and financial Ex-gratia relief grant to SSB trained volunteers (MUR 377)
(Deb. 14, Vol. III, 21-07-2009)
Col. 575
- Need to provide financial assistance for establishment of Financial Service Cluster in Tamil Nadu (MUR 377)
(Deb. 11, Vol. III, 16-07-2009)
Col. 343-44
- Need to provide financial assistance to the farmers in Porbander and Junagarh district of Gujarat whose crops have been damaged due to heavy rain in the State (MUR 377)
(Deb. 18, Vol. III, 27-07-2009)
Col. 727-28

- Need to provide financial help under Agricultural Crop Insurance Scheme to farmers of Porbandar and Junagarh districts in Gujarat whose crops have been damaged due to heavy rains (MUR 377)**
(Deb. 23, Vol. IV, 03-08-2009)
Col. 454
- Need to provide financial package for development of Utensil and Handloom industries in Khalilabad, Sant Kabir Nagar Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 24, Vol. IV, 04-08-2009)
Col. 579-80
- Need to provide funds under Accelerated Irrigation Benefit Programme for irrigation projects in Dhule Parliamentary Constituency, Maharashtra (MUR 377)**
(Deb. 8, Vol. II, 13-07-2009)
Col. 474
- Need to provide instrument Landing System at Srinagar Airport in Jammu and Kashmir (MUR 377)**
(Deb. 21, Vol. IV, 30-07-2009)
Col. 296
- Need to provide irrigation facilities to the Tribal Inhabitants of Dadlypada and Sagbara regions in Bharuch, Gujarat whose land has been acquired for construction of dams (MUR 377)**
(Deb. 15, Vol. III, 22-07-2009)
Col. 600
- Need to provide protection against the damage caused to crops by 'Neel Gai' in Faizabad, Barabanki and other adjoining districts in Uttar Pradesh (MUR 377)**
(Deb. 20, Vol. III, 29-07-2009)
Col. 528-29
- Need to provide safe drinking water to people in Dharmapur and Krishnagiri districts in Tamil Nadu (MUR 377)**
(Deb. 19, Vol. III, 28-07-2009)
Col. 503-04
- Need to provide safe drinking water to people in Jamui Parliamentary Constituency, Bihar (MUR 377)**
(Deb. 19, Vol. III, 28-07-2009)
Col. 503
- Need to provide special economic package for the people affected by floods in river Ghagra in Salempur Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 15, Vol. III, 22-07-2009)
Col. 601
- Need to provide special financial assistance for promoting irrigation facilities in Vidarbha region of Maharashtra (MUR 377)**
(Deb. 24, Vol. IV, 04-08-2009)
Col. 577-78
- Need to provide special financial assistance to the farmers in drought-hit Balia and Deoria districts of Uttar Pradesh (MUR 377)**
(Deb. 20, Vol. III, 29-07-2009)
Col. 535-36
- Need to provide special financial package for overall development of Hoshiarpur Parliamentary Constituency in Punjab (MUR 377)**
(Deb. 20, Vol. III, 29-07-2009)
Col. 528
- Need to provide special financial package to the Government of Uttar Pradesh for the drought hit districts of Eastern Uttar Pradesh (MUR 377)**
(Deb. 5, Vol. II, 08-07-2009)
Col. 519-20

- Need to provide stoppage to all the Goa-bound trains at Karmali Railway Station in Goa (MUR 377)**
(Deb. 21, Vol. IV, 30-07-2009)
Col. 295
- Need to provide stoppage to Mumbai-bound express trains at Barsati Railway Station in Machhlishahr Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 15, Vol. III, 22-07-2009)
Col. 600
- Need to put in place flood control measures and provide adequate compensation to flood affected people in Hardoi Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 19, Vol. III, 28-07-2009)
Col. 502
- Need to re-open Korba Fertilizers Factory in Korba, Chhattisgarh (MUR 377)**
(Deb. 14, Vol. III, 21-07-2009)
Col. 567-68
- Need to re-open Railway Bridge at Railway Crossing 83A in Ambedkar Nagar Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 23, Vol. IV, 03-08-2009)
Col. 459
- Need to re-open the Central Silk Board Office at Bhagalpur, Bihar (MUR 377)**
(Deb. 15, Vol. III, 22-07-2009)
Col. 598
- Need to re-open the closed fertilizer factory in Gorakhpur to overcome the shortage of fertilizers in Western Uttar Pradesh (MUR 377)**
(Deb. 13, Vol. III, 20-07-2009)
Col. 465-66
- Need to re-start the construction of railway line linking Udhampur, Katra and Banihal in Jammu and Kashmir (MUR 377)**
(Deb. 21, Vol. IV, 30-07-2009)
Col. 294
- Need to re-start the construction work on Jabalpur-Nagpur four-lane road under Golden Quadrilateral Project (MUR 377)**
(Deb. 19, Vol. III, 28-07-2009)
Col. 500
- Need to reconstruct dilapidated roads under Pradhan Mantri Gram Sadak Yojana in Bharuch Parliamentary Constituency, Gujarat (MUR 377)**
(Deb. 19, Vol. III, 28-07-2009)
Col. 501-02
- Need to recover the Government money outstanding against the Industrial Units in the country (MUR 377)**
(Deb. 26, Vol. IV, 07-08-2009)
Col. 398
- Need to redress the problems of people suffering from various body deformities due to presence of high Fluoride content in water (MUR 377)**
(Deb. 18, Vol. III, 27-07-2009)
Col. 732
- Need to reduce the prices of petrol and diesel (MUR 377)**
(Deb. 5, Vol. II, 08-07-2009)
Col. 519
- Need to regularize and provide essential basic facilities in colonies of North East Delhi Parliamentary Constituency (MUR 377)**
(Deb. 20, Vol. III, 29-07-2009)
Col. 532

- Need to regularize the services of catering workers in the Railways (MUR 377)
(Deb. 24, Vol. IV, 04-08-2009)
Col. 580-81
- Need to regularize the services of Extra Department employees of Postal Department and extend the benefit of Sixth Central Pay Commission (MUR 377)
(Deb. 20, Vol. III, 29-07-2009)
Col. 538
- Need to relax norms for purchase of Copra by NAFED in Karnataka (MUR 377)
(Deb. 9, Vol. II, 14-07-2009)
Col. 578
- Need to release a postal stamp in honour of Vaikuntam Swamikal, a great social reformer of Kerala (MUR 377)
(Deb. 23, Vol. IV, 03-08-2009)
Col. 460
- Need to release financial assistance to the Government of Maharashtra for setting up biogas projects in the State (MUR 377)
(Deb. 5, Vol. II, 08-07-2009)
Col. 521
- Need to release funds for construction of a building for Navodaya Vidyalaya in Khagaria district, Bihar (MUR 377)
(Deb. 25, Vol. IV, 06-08-2009)
Col. 329-30
- Need to release funds for the construction of flyovers on National Highways in Vani Vihar, CRP and Khandagiri crossings in Bhubaneswar, Orissa (MUR 377)
(Deb. 5, Vol. II, 08-07-2009)
Col. 521
- Need to release funds in a time-bound manner for Gosikhurd Irrigation Project in Maharashtra (MUR 377)
(Deb. 8, Vol. II, 13-07-2009)
Col. 472
- Need to release funds to address the problems of farmers of Andhra Pradesh growing oil palm (MUR 377)
(Deb. 13, Vol. III, 20-07-2009)
Col. 463-64
- Need to repair the dilapidated bridge at Pipraghat connecting Darbhanga and Khagaria districts of Bihar (MUR 377)
(Deb. 10, Vol. II, 15-07-2009)
Col. 587
- Need to rescind the order declaring 56 Talukas of Patan Parliamentary Constituency in Gujarat as 'Dark Zone' (MUR 377)
(Deb. 15, Vol. III, 22-07-2009)
Col. 596
- Need to resolve the issue of Babli Project being constructed by Government of Maharashtra (MUR 377)
(Deb. 5, Vol. II, 08-07-2009)
Col. 515
- Need to restart excavation of coal in closed collieries in Giridih Parliamentary Constituency of Jharkhand (MUR 377)
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Col. 294
- Need to retain the original plan for construction of new Ring Road at NH 45B and NH 67 in Tiruchirappalli Parliamentary Constituency in Tamil Nadu (MUR 377)
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Col. 522
- Need to retain the status of Indian Telephone Industries Limited, Palakkad as a Central PSU (MUR 377)
(Deb. 13, Vol. III, 20-07-2009)
Col. 472

- Need to review and modify Section 115BBC of the Income Tax Act (MUR 377)
(Deb. 19, Vol. III, 28-07-2009)
Col. 496-97
- Need to review the Extraordinary Gazette Notification dated 09-07-2009 detailing new Minimum Business conditions for LIC Agents (MUR 377)
(Deb. 25, Vol. IV, 06-08-2009)
Col. 324-25
- Need to review the hike in fee imposed on retired Central Government Health Scheme beneficiaries (MUR 377)
(Deb. 1, Vol. II, 02-07-2009)
Col. 375-76
- Need to review the list of B.P.L. Card Holders in Western Uttar Pradesh (MUR 377)
(Deb. 8, Vol. II, 13-07-2009)
Col. 479-80
- Need to review the proposal to merge the State Bank of Travancore with State Bank of India (MUR 377)
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Col. 597-98
- Need to review the Statutory Minimum Price of Sugarcane (MUR 377)
(Deb. 10, Vol. II, 15-07-2009)
Col. 590-91
- Need to revise the time frame fixed for completion of Bharat Nirman Projects (MUR 377)
(Deb. 19, Vol. III, 28-07-2009)
Col. 505-06
- Need to run daily superfast train between Delhi and Manmad/Kopergaon in Maharashtra and provide better civic amenities at Shirdi for Pilgrims (MUR 377)
(Deb. 10, Vol. II, 15-07-2009)
Col. 588-89
- Need to sent a Central Team for evaluation for drought-situation in Madhya Pradesh and Uttar Pradesh (MUR 377)
(Deb. 14, Vol. III, 21-07-2009)
Col. 569-70
- Need to set up a Bench of Supreme Court in Chennai, Tamil Nadu (MUR 377)
(Deb. 20, Vol. III, 29-07-2009)
Col. 536
- Need to set up a Cashew Board with its Headquarters in Kerala (MUR 377)
(Deb. 8, Vol. II, 13-07-2009)
Col. 478-79
- Need to set up a Central Medical Research Centre at Nagpur and upgrade other existing hospitals in Nagpur (MUR 377)
(Deb. 23, Vol. IV, 03-08-2009)
Col. 456
- Need to set up a Doordarshan Kendra at Harnataud in West Champaran district of Bihar (MUR 377)
(Deb. 23, Vol. IV, 03-08-2009)
Col. 459
- Need to set up a hospital at par with All India Institute of Medical Sciences in Meerut, Uttar Pradesh (MUR 377)
(Deb. 19, Vol. III, 28-07-2009)
Col. 501
- Need to set up a hydro-electric project on Konar Dam in Bokaro, Jharkhand (MUR 377)
(Deb. 11, Vol. III, 16-07-2009)
Col. 341
- Need to set up a Mega cluster for development of leather industry in Faizabad district, Uttar Pradesh (MUR 377)
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Col. 455-56

- Need to set up a mega cluster for handloom sector in Nalgonda district, Andhra Pradesh (MUR 377)
(Deb. 9, Vol. II, 14-07-2009)
Col. 579
- Need to set up a new unit of Fertilizers Corporation of India Limited in Gorakhpur, Uttar Pradesh (MUR 377)
(Deb. 26, Vol. IV, 07-08-2009)
Col. 398-99
- Need to set up a railway museum in Shimla/Solan, Himachal Pradesh in honour of 'Baba Bhalku' a renowned figure (MUR 377)
(Deb. 5, Vol. II, 08-07-2009)
Col. 518-19
- Need to set up a Seed Production Farm of Chillies and Turmeric at the Lam Agricultural Research Farm of the Acharya Ranga Agricultural University, Guntur, Andhra Pradesh and provide necessary funds for the same (MUR 377)
(Deb. 25, Vol. IV, 06-08-2009)
Col. 322
- Need to set up a Social Welfare Corporation/Board for providing social security to the workers in unorganized sector particularly to Banjari community of Maharashtra (MUR 377)
(Deb. 5, Vol. II, 08-07-2009)
Col. 523
- Need to set up a Trauma Centre at Gajraula in Amroha Parliamentary Constituency, Uttar Pradesh (MUR 377)
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Published under Rules 379 and 382 of the Rules of Procedure and Conduct of
Business in Lok Sabha (Fiftieth Edition) and printed by the Manager,
Government of India Press, Minto Road, New Delhi-110002.